# **RAJYA SABHA**

Thursday, the 24th July, 2014/2nd Sravana, 1936 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

# RE. DEMAND TO DISCUSS THE INCIDENT AT NEW MAHARASHTRA SADAN

MR. CHAIRMAN: Question 241. ... (Interruptions)... Please.

श्री नरेश अग्रवाल (उत्तर प्रदेश) : माननीय सभापति महोदय, रूल 267 के तहत हम लोगों ने नोटिस दिया है। ...(व्यवधान)... महाराष्ट्र सदन में शिव सेना के एम.पी. ने जो व्यवहार किया है ...(व्यवधान)...

श्री सभापति : देखिए, इस वक्त क्वेश्चन ऑवर है। ...(व्यवधान)...

श्री नरेश अग्रवाल : सर, महाराष्ट्र सदन में शिव सेना के एम.पीज ने जो व्यवहार किया है ...(व्यवधान)...

श्री सभापति : नहीं, नहीं, यह बात ...(व्यवधान)... later in the day, not now.

चौधरी मुनव्वर सलीम (उत्तर प्रदेश) : माननीय सभापति जी, भारत मानवीय संवेदनाओं के लिए दुनिया में जाना जाता है। ...(व्यवधान)...

**چودہری منور سلیم :** مانئے سبھاپتی جی، بھارت مانونے سنویدناؤ کے لئے دنیا † اس جانا جاتا ہے ...(مداخلت)... ]

श्री बिश्वजीत दैमारी (असम) : अभी क्वेश्चन ऑवर चलने दीजिए।

SHRI SITARAM YECHURY (West Bengal): Sir, may I request that you allow a discussion after the Question Hour on this issue? ...(Interruptions)...

MR. CHAIRMAN: No; no, please. ... (Interruptions) ....

SHRI SITARAM YECHURY: Sir, we had given notice. ... (Interruptions) ....

MR. CHAIRMAN: Yechuryji, our priority today is the discussion on the Budget. ... (Interruptions)... We cannot complete it. ... (Interruptions)...

SHRI BISWAJIT DAIMARY: Please allow one question. ... (Interruptions) ....

<sup>&</sup>lt;sup>†</sup>Transliteration in Urdu Script.

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MR. CHAIRMAN: We cannot complete it. ...(*Interruptions*)... We still have seven hours time left. ...(*Interruptions*)...

श्री नरेश अग्रवाल : सर, सरकार की तरफ से जवाब दिलवा दीजिए। ...(व्यवधान)...

SHRI SITARAM YECHURY: Yes, Sir. We would complete that. ...(*Interruptions*)... We sat till 9.20 p.m. to finish the discussion on the Railway Budget. ...(*Interruptions*)...

MR. CHAIRMAN: Let us get on with the Question Hour now; please. ... (Interruptions)...

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश) : सर, यह बहुत गंभीर मामला है। ...(व्यवधान)...

चौधरी मुनव्वर सलीम : वहां पर शिव सेना के सांसदों ने जो किया है, उस पर वे अपनी राय दें। ...(व्यवधान)...

ے ممبر ان پار لیمنٹ نے جو کیا ہے، اس پر	<b>[چودہری منور سلیم : </b> وہاں پر شیوسینا کے
	وہ اپنی رانے دیں(مداخلت)

SHRI SITARAM YECHURY: Sir, but this is also an important issue. ... (Interruptions)...

SHRI P. RAJEEVE (Kerala): Sir, yesterday the Government had ... (Interruptions) ....

SHRI SITARAM YECHURY: Sir, all that we are asking is, after 12 o'clock, you allow us some time so that we could say what we have to say. ...(*Interruptions*)...

श्री शान्ताराम नायक (गोवा) : सर, इस बात का ख्याल रखना चाहिए। ...(व्यवधान)...

MR. CHAIRMAN: This was discussed this morning, and it was decided that at 12 o'clock we will go straight to resume the discussion on the Budget. ...(Interruptions)... Please ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी : माननीय सभापति महोदय, आपसे रिक्वेस्ट यह है कि क्वेश्चन ऑवर को सस्पेंड करके इस मुद्दे पर चर्चा करवा दीजिए ...(व्यवधान)... इस मुद्दे पर सरकार की तरफ से एक लफ्ज भी नहीं बोला जा रहा है। ...(व्यवधान)...

SHRI SITARAM YECHURY: Then we would also disrupt the Question Hour. ... (*Interruptions*)... It would be unfortunate, but we would also disrupt the Question Hour. ... (*Interruptions*)...

MR. CHAIRMAN: Yechuryji, please allow the Question Hour now. ... (Interruptions)...

<sup>†</sup>Transliteration in Urdu Script.

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Maharashtra		Sadan	

SHRI SITARAM YECHURY: Sir, the hon. Prime Minister is also here and you could ask him to participate in the discussions here. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी : यह सरकार जैसे \* हो गई हो। ...(व्यवधान)... यह घटना दिल्ली में घटी और इसकी देश भर में चर्चा हो रही है। ...(व्यवधान)... इस मुद्दे पर सरकार की तरफ से एक लफ़्ज़ भी नहीं बोला जा रहा है। ...(व्यवधान)...

MR. CHAIRMAN: Let the hon. Minister come back with the facts. ...(Interruptions)... That is all. ...(Interruptions)... He will come back with the facts.... (Interruptions)...

SHRIP. RAJEEVE: Sir, yesterday the Minister had given an assurance that he would ascertain the facts and the Government would come back to the House. ...(Interruptions).... That was the assurance given by the Government. ...(Interruptions)...

MR. CHAIRMAN: Let us go back to ...(*Interruptions*).... He will come back with the facts. ...(*Interruptions*)...

SHRI SITARAM YECHURY: So, please ask him if he has done his job. ... (Interruptions)... Do you have the facts? ... (Interruptions)...

श्री नरेश अग्रवाल : सर, पार्लियामेंटरी अफेयर्स मिनिस्टर बैठे हुए हैं। ...(व्यवधान)...

MR. CHAIRMAN: Later in the day, the hon. Minister of State for Parliamentary Affairs, after he has ascertained the facts, will intimate. That is all. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी : सर, जब वह बोलेंगे, तो हमको क्लेरिफिकेशन पूछने का अधिकार तो मिलना चाहिए। ...(व्यवधान)...

श्री सभापति : पहले आप सुन तो लीजिए। उनके बोलने से पहले आप क्लेरिफिकेशन कैसे मांगेंगे? ...(व्यवधान)... Let me ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, ask him whether he would make a statement. ... (Interruptions)...

SHRI P. RAJEEVE: Sir, this is a very sensitive issue. ... (Interruptions)... It is about secularism as given in the Constitution ... (Interruptions)...

श्री के.सी. त्यागी (बिहार) : सर, सबकी जांच क्या होती है? ...(व्यवधान)...

SHRI SITARAM YECHURY: Sir, 24 hours have passed since he gave the assurance that he will come back to the House after ascertaining the facts. ... (Interruptions)...

MR. CHAIRMAN: He did not say that he would come back at 11 o'clock. ... (Interruptions)... This is 11 o'clock; we have a listed Business for 11 o'clock. ... (Interruptions)...

<sup>\*</sup> Expunged as ordered by the Chair.

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SHRI SITARAM YECHURY: Sir, he had said, he would come back to the House after ascertaining the facts. ...(Interruptions)...

MR. CHAIRMAN: That is fine. ... (*Interruptions*)... Let him come back later in the day and indicate the position. ... (*Interruptions*)...

SHRI SITARAM YECHURY: Sir, he is ready. ...(Interruptions)...

श्री सभापति : भाई, क्वेश्चन ऑवर चलने दीजिए। ...(व्यवधान)...

श्री आनन्द शर्मा (राजस्थान): सर, यह गवर्नमेंट के लिए भी इन्टरेस्ट में है कि सदन चले और हम भी चाहते हैं कि सदन चले, मगर सरकार इस पर स्पष्ट करे। ...(व्यवधान)... यह गंभीर घटना है, इसको नजरअंदाज नहीं कर सकते, यह हिन्दुस्तान की शक्ल की बात है, क्योंकि प्रधानमंत्री जी भी बेठे हैं, सरकार बैठी है, उसके बाद सदन चलेगा, जो हमने कहा है।

श्री सभापति : ठीक है ...(व्यवधान)... देखिए ...(व्यवधान)...

श्री आनन्द शर्मा : बारह बजे से बजट पर बहस होगी, वह चर्चा जारी रहेगी और वह आज समाप्त होगी, जैसा तय हुआ है। चूंकि यह विषय उठा है और ऐसी बात नहीं है कि यह मामूली विषय है, इसलिए इस पर सरकार की तरफ से बात आ जाए। मीडिया इसको दिखा रहा है, मीडिया छाप रहा है, अभी फिर जांच की क्या बात हो गई? ...(व्यवधान)... सरकार की तरफ से इस पर बयान आ जाए, सरकार बता दे कि क्या बात है। ...(व्यवधान)...

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश) : उनमें जरा सी भी \* नहीं है, रिग्रेट नहीं है। ...(व्यवधान)...

श्री सीताराम येचुरी : सर, मेरा प्वाइंट यह है कि कल मंत्री महोदय ने कहा था कि जो actual facts हैं, उनको ascertain करके वापस आएंगे, लेकिन 24 घंटे हो गए हैं ...(व्यवधान)... Let the Minister state what the facts are that he has ascertained are. ... (Interruptions)...

MR. CHAIRMAN : You give him the opportunity ... (Interruptions) ...

श्री सीताराम येचुरी : सर, हम आपसे यही गुजारिश कर रहे हैं कि मंत्री जी से मालूम करिए कि उन्होंने facts acertain किए या नहीं? अगर किए हैं, तो बता दें। ...(व्यवधान)...

श्री आनन्द शर्मा : सर, यह गंभीर विषय है, इसलिए इस पर संसद को भी बोलना है और सरकार को भी बोलना है, इसको मना नहीं किया जा सकता है। ...(व्यवधान)...

SHRI SITARAM YECHURY: Sir, he told the House that he would ascertain the facts. ...(*Interruptions*)... All that we are asking is if he has ascertained the facts. If he has ascertained the facts, then please tell us. ...(*Interruptions*)...

श्री सभापति : नहीं, नहीं एक मिनट ...(व्यवधान)... एक मिनट ...(व्यवधान)...

SHRI P. RAJEEVE: Sir, this is a very sensitive issue, concerning secularism. ...(Interruptions)... Photographs are available. ...(Interruptions)...

<sup>\*</sup> Expunged as ordered by the Chair.

Re. Demand to Discuss[ 24 July, 2014]the incident at NewMaharashtraSadan

श्री सभापति : भाई, क्वेश्चन ऑवर चलने दीजिए। ...(व्यवधान)...

SHRI SITARAM YECHURY: Sir, the Minister is ready. ...(Interruptions)...

SHRI P. RAJEEVE: Sir, all photographs are available. All video clippings are available. ...(*Interruptions*)... It is an issue that relates to secularism. ...(*Interruptions*)...

SHRI BAISHNAB PARIDA (Odisha): Sir, a wrong message is being sent out. We must ... (Interruptions)...

MR. CHAIRMAN: That is all.

SHRI SITARAM YECHURY: Sir, you know that I am always reasonable. I am making a very reasonable request -24 hours have passed since the Minister assured the House that he would ascertain the facts and come back. Now, we just want to know whether he has ascertained the facts or not. If yes, please come back. ...(Interruptions)...

MR. CHAIRMAN: He has said that he will come back. ...(Interruptions)... Yes, Venkaiahji.

THE MINISTER OF URBAN DEVELOPMENT; THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Mr. Chairman, Sir, it is a very sensitive matter, and also a serious matter about the incident that has taken place in Maharashtra Sadan. Yesterday, the Chair had told the Minister of State (Parliamentary Affairs) that he had to ascertain the facts and then inform the Members. We are ascertaining the facts. ...(Interruptions)...

MR. CHAIRMAN: Just one minute. ...(Interruptions)...बैठ जाइए। ...(व्यवधान)... बैठ जाइए। ...(व्यवधान)...

SHRI PARVEZ HASHMI (NCT of Delhi): What more facts do you require now? ... (Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, it is a matter pertaining to the Members and it is a matter that is supposed to have happened in a particular State Government premises. ...(*Interruptions*)...

PROF. SAIF-UD-DIN SOZ (Jammu and Kashmir): Nobody is above law. ...(Interruptions)...

श्री सभापति : इनकी बात सुन लीजिए। ...(व्यवधान)... सोज़ साहब, आप इनकी बात सुन लीजिए। ...(व्यवधान)...

#### 6 Oral Answers [RAJYA SABHA] to Questions

SHRI M. VENKAIAH NAIDU: Hon. Member is sitting and talking. Is it as per rules and law? Sir, my humble submission is: I do agree that it is a serious matter. It is a sensitive matter. We are ascertaining the full facts. I am trying to submit to the House the position concerning the charges against some MPs, and secondly, it has happened in the premises of a particular State Government Bhavan. So, we have to find out the full details and then only we can respond. Otherwise, you know, Members of Parliament also, if you take their names and if you go on discussing, then they will also have their own this thing. So, what I am suggesting is that we have a listed Business today. Let us complete that Business. I assure you that by tomorrow, we will come back and...

MR. CHAIRMAN: This is good enough. Question 241. ... (Interruptions) ....

SHRI SITARAM YECHURY: Sir, 24 hours have passed. ... (Interruptions) ....

MR. CHAIRMAN: Let the question be answered. ...(Interruptions)... Please, Yechuryji ...(Interruptions)...

SHRI SITARAM YECHURY: Please, through you, Sir, I would like to ask the hon. Minister. ...(Interruptions)...

MR. CHAIRMAN: I think the position is now clear.

SHRI SITARAM YECHURY: I think the position is same. An assurance was given yesterday, "We will come back to you tomorrow." Now, today, you are saying, "Tomorrow". Tomorrow of tomorrow will remain tomorrow of tomorrow. It will remain the same. ...(*Interruptions*)...

MR. CHAIRMAN: Please, Yechuryji.

SHRI SITARAM YECHURY: We request that you give us an assurance.

MR. CHAIRMAN: Yechuryji, enough has been said. Now, Question 241.

## **ORAL ANSWERS TO QUESTIONS**

#### Time taken to release funds for DoNER

\*241. SHRI BISWAJIT DAIMARY: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the reasons of taking more time in getting sanction and fund release for various schemes under Ministry of Development of North Eastern Region (DoNER); and